

OA. 1406/93

(1)

4.10.93

Hon Mr. Maharejda J.M.

Hon Mr S Das Gupta A.M.

Learned counsel for applicant has stated that he has to file another petition on the basis of same cause of action and he be permitted to withdraw the petition today. The applicant may withdraw the petition with liberty to file a fresh petition on the same cause of action.

AM

JM